

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 498
TO BE ANSWERED ON THE 26TH JULY, 2019
PRADHAN MANTRI JAN AROGYA YOJANA**

***498. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to bring a suitable legislation for effective implementation of the Pradhan Mantri Jan Arogya Yojana (PMJAY) across the country on the lines of NREGA;

(b) if so, the details thereof;

(c) whether the process of drafting the bill has already been started by the National Health Authority for early legislation; and

(d) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (d): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 498* FOR 26TH JULY, 2019**

(a) & (b) No.

In March, 2018, the Government had approved the Ayushman Bharat - National Health Protection Mission, now renamed as Pradhan Mantri Jan Arogya Yojana (PMJAY), to provide free hospitalization cover of up to Rs. 5 lakh per family per year to around 10.74 crores entitled beneficiaries identified as per the defined criteria using the SECC database. Based on the approval of the Cabinet, a National Health Agency was set up as a society, under Societies Registration Act 1860 to manage the implementation of the scheme at the Central level.

Further, in January, 2019, Government restructured and reconstituted the said National Health Agency as the National Health Authority (NHA) for better implementation of PMJAY. The National Health Authority has been set up as an attached office to Ministry of Health and Family Welfare with full functional autonomy. A full time Chief Executive Officer (CEO), in the rank of Secretary to the Government of India has been appointed by the Government to act with complete operational control over NHA for implementation of PMJAY.

Also, an 11 member Governing Board (GB) has been established as the decision making body of the NHA. The GB is responsible for policy matters related to PMJAY. It is headed by Minister for Health and Family Welfare. The GB has senior central and state government officers as its members. It also has representation of two domain experts drawn from fields like Public health, Management etc.

(c) &(d) No.